

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 228 of 2013

Dated : 20th January, 2014

M/s Jindal Power Ltd.

... Appellant(s)

Versus

CERC &Anr.

.... Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, Post the matter on **24.02.2014.**

COURT MATER